

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No.138 (ND)/2011

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: M/s Kamaljit Sachdeva & Ors. Vs. M/s Kewal
Automobiles Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 634A

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	Mr. Sumi Arora, Advocate Mr. Prashant Mehra, Advocate Mr. Anil Mumar		

ORDER

Notice to the Petitioner through counsel returnable on 12th January, 2018.

- Sd/-

**(S. K. Mohapatra)
Member (T)**

- S-d - /

**(Ina Malhotra)
Member (J)**